

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:250  
ANSWERED ON:26.07.2006  
REHABILITATION OF LAND OUSTEES  
Nayak Shri Ananta

**Will the Minister of COAL be pleased to state:**

:

- (a) Whether people displaced due to acquisition of land by Mahanadi Coal Fields Ltd. has been rehabilitated ;
- (b) If so, the details thereof ;
- (c) If not, the reasons therefor ; and
- (d) The time by which all cases are likely to be settled ?

**Answer**

THE MINISTER OF STATE FOR COAL (DR. DASARI NARAYANA RAO)

(a) to (b) : In Mahanadi Coalfields Limited (MCL), Project Affected Families (PAFs) are jointly identified by MCL and District Administration. They have identified 5947 PAFs for resettlement. Out of these 3097 have been given the resettlement benefits. Remaining 2850 PAFs are under process of resettlement.

(c) to (d) In MCL, acquisition of land is a continuous process and land oustees are not displaced until and unless they are suitably rehabilitated as per the Resettlement and Rehabilitation Policy of Coal India Limited.